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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 15036/2023**

HEMANT SHARAWAT & ORS.Petitioners

Through: Mr. Anuj Aggarwal and Ms. Divya Aggarwal, Advocates.

versus

UNIVERSITY OF DELHI & ORS.Respondents

Through: Mr. Mohinder J.S. Rupal and Mr.Hardik Rupal, Advocates for Respondents No.1 and 2/DU.

Ms. Pankhuri Shrivastava and Mr.Atrey Ganachaudhary, Advocates for Respondent No.3/NTA.

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+ **W.P.(C) 581/2024**

DEEPAK & ORS.Petitioners

Through: None.

versus

UNIVERSITY OF DELHI & ORS.Respondents

Through: Mr. Mohinder J.S. Rupal and Mr.Hardik Rupal, Advocates for Respondents No.1 and 2/DU.

Mr. Sanjay Khanna, Standing Counsel with Mr. Karan Sokhi, Mr. Taran Sokhi, Ms. Pragya Bhushan and Ms. Tavleen Kaur, Advocates for Respondent No.3/NTA.

90

+ **W.P.(C) 4368/2024**

PARDEEP KUMARPetitioner

Through: Mr. Sachin Chauhan, Advocate.

versus

UNIVERSITY OF DELHI & ORS.Respondents

Through: Mr. Mohinder J.S. Rupal and Mr.Hardik Rupal, Advocates for Respondents No.1 to 3/DU.

Mr. Sanjay Khanna, Standing Counsel with Mr. Karan Sokhi, Mr. Taran Sokhi, Ms. Pragya



Bhushan and Ms. Tavleen Kaur, Advocates for Respondents No.4 and 5/NTA.

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+ **W.P.(C) 582/2024**
MOHIT & ORS.

.....Petitioners

Through: None.

versus

UNIVERSITY OF DELHI & ORS.

.....Respondents

Through: Mr. Mohinder J.S. Rupal and Mr.Hardik Rupal, Advocates for Respondents No.1 and 2/DU.

Mr. Sanjay Khanna, Standing Counsel with Mr. Karan Sokhi, Mr. Taran Sokhi, Ms. Pragya Bhushan and Ms. Tavleen Kaur, Advocates for Respondent No.3/NTA.

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+ **W.P.(C) 1363/2024**
CHANDAN KUMAR AND ORS

.....Petitioners

Through: None.

versus

UNIVERSITY OF DELHI AND ORS.

.....Respondents

Through: Mr. Mohinder J.S. Rupal and Mr.Hardik Rupal, Advocates for Respondents No.1 and 2/DU.

Mr. Sanjay Khanna, Standing Counsel with Mr. Karan Sokhi, Mr. Taran Sokhi, Ms. Pragya Bhushan and Ms. Tavleen Kaur, Advocates for Respondent No.3/NTA.

93

+ **W.P.(C) 3661/2024**
KRISHAN

.....Petitioner

Through: Mr. Dushyant Bhargava, Mr. Pawan Mehta, Mr. Vikram Singh Nayal, Mr. Bharat Bhushan and Mr. Manish Sharma, Advocates.

versus

UNIVERSITY OF DELHI & ORS.

.....Respondents

Through: Mr. Mohinder J.S. Rupal and Mr.Hardik Rupal, Advocates for Respondents



No.1 to 2/DU.

Mr. Sanjay Khanna, Standing Counsel with Mr. Karan Sokhi, Mr. Taran Sokhi, Ms. Pragya Bhushan and Ms. Tavleen Kaur, Advocates for Respondents No.3/NTA.

**CORAM:
HON'BLE MS. JUSTICE JYOTI SINGH**

ORDER
29.07.2024

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1. Mr. Mohinder J.S. Rupal, learned counsel appearing on behalf of University of Delhi has handed over interim minutes of the meeting of the Committee constituted to look into the alleged anomalies/irregularities in the present examination. The Report has been perused and placed back in the envelope, which is handed over back to Mr. Rupal.
2. Mr. Rupal submits that the Committee will conclude the proceedings and render its final report positively within four weeks from today.
3. Let the Committee render its final report within four weeks considering that the future of several candidates is at stake, who were given offers of appointment/joining letters.
4. List for final hearing on 28.08.2024 at 02:30 P.M.

JYOTI SINGH, J

JULY 29, 2024
B.S. Rohella